

12.08 hrs.

Title: Need to send Central Team to the flood affected areas of Bihar.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : उपाध्यक्ष महोदय, कृषि मंत्री सदन में आ चुके हैं। वहां केन्द्रीय टीम भेजने की बात थी। **â€** (व्यवधान) उत्तर बिहार बाढ़ से तबाह हो गया है। इससे वहां कई लोगों के मारे जाने की सूचना है। **â€** (व्यवधान) वहां बहुत भयानक स्थिति है। **â€** (व्यवधान)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : उपाध्यक्ष महोदय, बिहार में बाढ़ से जो नुकसान हुआ, उसके बारे में हमारी बात भी सुनी जाए। **â€** (व्यवधान)

उपाध्यक्ष महोदय: आपकी बात सुनी जाएगी। Please speak one-by-one. If all of you stand up together, who will know what is going on?

...(Interruptions)

श्री प्रभुनाथ सिंह : उपाध्यक्ष जी, यह अच्छी बात नहीं है। **â€** (व्यवधान) बिहार में त्राहि-त्राहि मची हुई है, लोग बाढ़ में डूब रहे हैं लेकिन यहां जानबूझकर व्यवधान पैदा कर रहे हैं। **â€** (व्यवधान)

श्री रघुनाथ झा : उपाध्यक्ष जी, आज सवाल बाढ़ का है। **â€** (व्यवधान)

ऐसा नहीं चलेगा। **â€** (व्यवधान)

श्री रघुनाथ झा : ये लोग रोजाना ऐसा कर रहे हैं। आज बिहार पर चर्चा नहीं होने देना चाहते हैं। रोजाना गुजरात का सवाल उठा रहे हैं। **â€** (व्यवधान) आज बिहार में बीस लाख से ज्यादा लोग बाढ़ से घिरे हुए हैं। कई जगहों पर तटबंध टूट गये हैं। **â€** (व्यवधान) रेल लाइनों और ऊंची जगहों पर लोग बैठे हुए हैं। वहां राहत का कोई काम नहीं हुआ है। **â€** (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : उपाध्यक्ष महोदय, आप बाढ़ पर बुलवा दीजिए। ...(Interruptions)

SHRI AMAR ROY PRADHAN (COOCHBEHAR): It is not the question of Bihar alone; besides Bihar, it concerns North Bengal and Assam also.

MR. DEPUTY-SPEAKER: Please speak one-by-one.

...(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : उपाध्यक्ष महोदय, गुजरात के बारे में सदन में जो सवाल उठाए गए थे, उनका कोई सटीक जवाब गृह मंत्री जी ने नहीं दिया। **â€** (व्यवधान) वहां लोगों में दहशत है। यह बहुत गम्भीर सवाल है। **â€** (व्यवधान)

MR. DEPUTY-SPEAKER: What is this? Please speak one-by-one. Otherwise nobody will understand.

...(Interruptions)

MR. DEPUTY-SPEAKER: There is no 'Zero Hour' today. Will you please resume your seats?

...(Interruptions)

श्री किरीट सोमैया (मुम्बई उत्तर पूर्व) : उपाध्यक्ष महोदय, गुजरात के बारे में परसों सदन में चर्चा हुई थी। विपक्ष हर समय इसका राजनीतिकरण करता है।
â€œ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Deputy-Speaker, Sir, we demand, from the Opposition, that the Deputy Prime Minister must come and respond to these questions. ...(Interruptions) He did not respond to any questions raised by the Opposition. ...(Interruptions) All the moot questions raised by the Opposition have not been responded to by the Deputy Prime Minister....(Interruptions)

MR. DEPUTY-SPEAKER: What is going on? As per the decision of the Business Advisory Committee, today there is no 'Zero Hour', no Lunch Hour. Now the discussion under Rule 193 has to start.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Deputy-Speaker, Sir, When Babu Jagjivan Ram ji had failed to respond to the queries during the war with Pakistan, he came back and again responded. The Deputy Prime Minister has also failed to respond to the questions raised by the hon. Members.â€œ (Interruptions)

श्री मुलायम सिंह यादव (सम्भल) : उपाध्यक्ष महोदय, मेरा केवल एक गंभीर और महत्वपूर्ण सवाल है। पहले जब गुजरात में हुए दंगे, हत्या, आगजनी पर चर्चा हुई थी, उस समय भी मैंने गृहमंत्री से पूछा था कि साबरमती ट्रैन में किस-किस का रिजर्वेशन था, किस के नाम थे और कौन-कौन लोग गए थे ? उनमें से किन किन की मौत हुई। रेल विभाग के पास सूची होगी कि उनके नाम क्या हैं? उन लोगों को क्या क्या सुविधायें दी गईं? उस चर्चा में जब मैंने यह सवाल रखा था तो इसका उत्तर नहीं दिया गया था, मेरी समझ में नहीं आता है कि इन सवालों का उत्तर देने में गृहमंत्री और सरकार को क्या कठिनाई है? मृतकों की सूची जारी क्यों नहीं हो रही है ? रेल मंत्री श्री नीतीश कुमार जी बतायें। जब इन सवालों का उत्तर गृहमंत्री नहीं दे सकते तो फिर किस बात के लिये चर्चा हुई। सवाल यह है कि यह चर्चा क्यों स्वीकार की गई ? ...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Mr. Deputy-Speaker, Sir, till today the names of those 60 victims at Godhra, to whom we have paid our homage, have not been released. ...(Interruptions) We raised the point of the total

amount of the hon. Prime Minister's package which had been spent and in what direction. ...(Interruptions)

श्री किरीट सोमैया : उपाध्यक्ष जी, परसों इस विषय पर चर्चा हुई और विपक्ष के माननीय सदस्यों ने अपनी बात रखी, उस पर माननीय उप प्रधान मंत्री जी का उत्तर हो गया â€œ (व्यवधान)

यदि इस प्रकार से चर्चा उठायेंगे तो उचित नहीं है आज बाढ़ और सुखाड़ पर चर्चा होनी चाहियेâ€œ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, we asked for the total number of persons now staying in the relief camps and the number of people reported to be missing in respective parts of Gujarat. ...(Interruptions)

MR. DEPUTY-SPEAKER: Please take your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: I will allow you. I will give you the floor.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, all these questions have been asked. They should be replied.
...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Sir, I raised some very important questions which have not been answered. ...(Interruptions)

MR. DEPUTY-SPEAKER: I will give you the floor. Let us hear hon. Member Shri Priya Ranjan Dasmunsi.

...(Interruptions)

श्री रघुनाथ झा (गोपालगंज) : उपाध्यक्ष जी, मेरी बात भी एक मिनट के लिये सुन लीजिये। **दे** (व्यवधान) आप एक-एक करके निपटाइये। हम लोगों की भी एक मांग है **दे** (व्यवधान) गृह राज्य मंत्री बैठे हुये हैं **दे** (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I do not want to take the time of the House because we have a very important discussion to be taken up. My notice to the hon. Speaker contains very important questions.
...(Interruptions) Sir, the very important points raised by the hon. Members of the Opposition have not been replied by the hon. Deputy Prime Minister. ...(Interruptions)

श्री प्रमनाथ सिंह : उपाध्यक्ष जी, मंत्री जी बोलना चाहते हैं **दे** (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I demand a reply to the points raised by me. ...(Interruptions)

MR. DEPUTY-SPEAKER: Let there be some order. I am here to control the House.

...(Interruptions)

श्री रघुनाथ झा : उपाध्यक्ष जी, श्री दासमुंशी जी बोल रहे हैं, हमें कोई एतराज नहीं लेकिन हमारी मांग है कि गृह राज्य मंत्री कुछ बताना चाह रहे हैं, उन्हें सुना जाये **दे** (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, if not today the hon. Deputy Prime Minister should come tomorrow or on Monday and respond to the queries raised by the Members in a befitting manner. He cannot simply browbeat the Opposition in this fashion. ...(Interruptions)

MR. DEPUTY-SPEAKER: Hon. Minister Shri Swami, do you want to speak on this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Sir, should I speak on Bihar issue? ...(Interruptions)

श्री प्रमनाथ सिंह : माननीय गृह राज्य मंत्री महत्वपूर्ण सवाल पर कुछ कहना चाह रहे हैं **दे** (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I seek your protection on this issue... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Priya Ranjan Dasmunsi, the hon. Minister wants to respond on the Bihar issue.

SHRI PRIYA RANJAN DASMUNSI : No, Sir, this is important. We must know the facts. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, the hon. Speaker has permitted this discussion under Rule 193 and allowed discussion not only on relief and rehabilitation but on all other issues. So many important issues were raised by the hon. Members. ...(*Interruptions*) The BJP and the Shiv Sena were totally isolated. ...(*Interruptions*) The points raised by the Members of the Opposition have not been responded. Therefore, it is essential that they should be replied to. ...(*Interruptions*) The House should not be treated in this fashion and there should be a proper reply to the debate. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, you have already had a discussion on this subject under Rule 193. If you are not satisfied with the reply, you have some other form to raise the discussion.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: You bring it in some other form and discuss. Who is preventing you? Nobody will reprimand you.

...(*Interruptions*)

श्री प्रमुनाथ सिंह : उपाध्यक्ष महोदय, पहले बिहार का सवाल होगा। यह रोज-रोज ऐसा ही करते हैं, रोजाना गुजरात का सवाल उठाते हैं। **â€** (*व्यवधान*)

SHRI PRIYA RANJAN DASMUNSI : He cannot simply bypassâ€ *â€* ...(*Interruptions*) He has insulted the House....(*Interruptions*)

श्री देवेन्द्र प्रसाद यादव : महोदय, बिहार के उम्र बहुत बड़ा संकट है। वहां लाखों लोग बाढ़ से पीड़ित हैं, वहां बहुत ज्यादा नुकसान हुआ है। **â€** (*व्यवधान*)

SHRI PRIYA RANJAN DASMUNSI : He has got to come to the House and answer all these questions. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, we have decided in the Business Advisory Committee that today, there will neither be Lunch Hour nor the 'Zero Hour' and straightway, we will be going to discuss under Rule 193 the situation prevailing in the country as far as drought is concerned.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : We do not demand anything extraordinary. ...(*Interruptions*) We only demand the Government to respond to these questions. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Dasmunsi, you had discussion. If you are not satisfied, you have every right to take it up again.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : He may be Deputy Prime Minister. He is not *de facto* Prime Minister. He is a Deputy Prime Minister. ...(*Interruptions*)

श्री प्रभुनाथ सिंह : यह जान-बूझकर व्यवधान पैदा कर रहे हैं। ये सारे लोग बिहार के विरोधी हैं। (व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : उपाध्यक्ष महोदय, दोनों मामलों को बारी-बारी से लिया जाए।

12.17 hrs.

(At this stage, Dr. Raghuvansh Prasad Singh came and stood near the Table.)

...(*Interruptions*)

12.17 1/4hrs.

(At this stage, Dr. Raghuvansh Prasad Singh went back to his seat.)

श्री देवेन्द्र प्रसाद यादव : आज बिहार खतरे में है, उसके बारे में मंत्री जी जवाब देना चाहते हैं, लेकिन ये लोग उन्हें बोलने नहीं दे रहे हैं। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, we request through you that if not today, tomorrow or on Monday, the Deputy Prime Minister may kindly come to the House and respond to these 14 questions raised by the distinguished leaders of the Opposition and satisfy the House. That is only what we demand. He must also take into account the pitiable conditions of the relief camps. He is not *de facto* Prime Minister. He is only the Deputy Prime Minister. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Shri Dasmunsi, there was a discussion under Rule 193 and the reply was there from the hon. Minister. That was already over. If you are not satisfied with the reply, you have every right to take it up in a different form. I cannot take up this matter again and again.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Sir, if these 14 questions are not responded to, we are not going to discuss drought situation in the country. ...(*Interruptions*) We cannot co-operate with the Government in other business. These questions must be answered by the BJP Government. ...(*Interruptions*) We cannot keep quiet. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please resume your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: Dr. Raghuvansh Prasad Singh, please go to your place.

...(Interruptions)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : उपाध्यक्ष महोदय, आठ घंटे तक एक महत्वपूर्ण सवाल पर सदन में चर्चा हुई है और उस चर्चा के दौरान सभी पक्षों के माननीय सदस्यों ने गुजरात से संबंधित महत्वपूर्ण तथा स्पेसिफिक सवाल उठाये थे। (व्यवधान) उन सवालों में से 14 ऐसे सवाल हैं, जिनका जवाब गृह मंत्री जी ने अपने उत्तर में नहीं दिया। (व्यवधान) यह सरकार की गैरजिम्मेदाराना हरकत है। अगर उन प्रश्नों का उत्तर नहीं आयेगा तो इस सदन में घंटों तक चर्चा कराने की क्या उपयोगिता रह जायेगी। ... (Interruptions)

SHRI SOMNATH CHATTERJEE : Today, it is a very important debate on drought. Let us discuss it. We shall raise it again tomorrow and again and again, thereafter. ... (Interruptions)

SHRI PRIYA RANJAN DASMUNSI : After today's discussion on drought, we will take it up again tomorrow. If tomorrow, the Government does not come forward, we will take it up again on Monday and till these questions are answered, we cannot keep quiet. ... (Interruptions)

MR. DEPUTY-SPEAKER: Okay, you can take it up tomorrow.

Now, Shri Ajay Singh Chautala will speak.

...(Interruptions)

MR. DEPUTY-SPEAKER: Do you want to reply?

...(Interruptions)

MR. DEPUTY-SPEAKER: Please resume your seat. The Minister is responding. You have already taken up the matter.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Yadav, you have taken up the matter in the morning, and the Minister is now responding.

SHRI K.P. SINGH DEO (DHENKANAL): Sir, there is another serious matter which I would like to raise. (व्यवधान)

गृह मंत्रालय में राज्य मंत्री (श्री ईश्वर दयाल स्वामी) : उपाध्यक्ष महोदय, जहां तक बिहार में आए फलड्र की बात है, वहां उन्होंने हैलीकॉप्टर्स और बोट्स मांगी थीं। तीन हैलीकॉप्टर दे दिए गए हैं। दो हैलीकॉप्टर स्टैन्ड-बाय खड़े हैं और बोट्स भिजवाने के लिए वहां कहा गया है। जहां तक सैन्ट्रल टीम का ताल्लुक है, वहां से ज्यों ही प्रपोज़ल आएगा, हम सैन्ट्रल टीम भेज देंगे। (व्यवधान) जब वहां के चीफ मिनिस्टर जुलाई में प्रधान मंत्री जी से मिले थे, उस वक्त हालांकि उन्होंने वह

पैसा जो 25 प्रतिशत रैल (व्यवधान)

श्री ईश्वर दयाल स्वामी : जहां तक रिलीफ के लिए, असैसमेंट के लिए टीम भेजने का ताल्लुक है, सेन्द्रल गवर्नमेंट इज़ ऑलवेज़ विलिंग। हम टीम भेज देंगे जो वहां असैस करके देगी। फिर नेशनल कैलेमिटी रिलीफ फंड से सेन्द्रल असिस्टेन्स दी जाएगी। रैल (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Our notice still stands and we will continue to raise it till the hon. Home Minister gives comes and answers us.

MR. DEPUTY-SPEAKER: Please take it up tomorrow.

...(Interruptions)

SHRI K.P. SINGH DEO (DHENKANAL): Will I get a chance tomorrow? It is a very serious matter. NALCO is being sold. I will take it up tomorrow.

MR. DEPUTY-SPEAKER: Yes.

...(Interruptions)
